

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:458

ANSWERED ON:25.11.2005

TEHRI HYDRO POWER PROJECT

Chavan Shri Harischandra Deoram;Kharventhan Shri Salarapatty Kuppusamy;Mahajan Shri Y.G.;Vijay Krishna Shri

Will the Minister of POWER be pleased to state:

- (a) whether due to the closure of Tunnel No.2 in Tehri Dam a large number of people are likely to be displaced;
- (b) if so, the number of villages/families; likely to be affected by this closure;
- (c) whether the Government proposes to adequately compensate the oustees of this dam;
- (d) if so, the details thereof; and
- (e) the funds earmarked for this purpose?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) & (b) : Due to closure of Diversion Tunnel T2 on 29.10.2005, the filling of water in Tehri Dam reservoir has started. The filling of the reservoir is being done in a phased manner and it will take three to four years to reach the full Reservoir level of EL 830 M. Due to closure of T2, the water level is expected to rise upto EL 760 M during the monsoon of 2006. All the 3681 families residing upto EL 760 M have already been rehabilitated. The balance families are being rehabilitated parri-passu with the reservoir filling.

(c) : The rehabilitation work of the project affected families was commenced by the Government of Uttar Pradesh when the Project was under them. The Rehabilitation Policy including the location of New Tehri Town (NTT) had been evolved and decided by the State of Uttar Pradesh after interaction with the representatives of the local population. After the incorporation of Tehri Hydro Development Corporation, the Rehabilitation Policy as evolved by the State Government was fully adopted by the Corporation and later on the amounts of compensation were further enhanced and an attractive and a liberal rehabilitation package was evolved on the recommendation of a High Level Committee headed by Prof. Hanumantha Rao. The Hon`ble Supreme Court has also upheld the Rehabilitation & Resettlement package.

(d) : In accordance with approved Rehabilitation & Resettlement policy, all the 5291 urban families of Old Tehri Town have already been rehabilitated. Out of total number of 5429 rural families to be rehabilitated upto full reservoir level i.e. upto EL 830 M, 4779 families have been rehabilitated.

(e) : The total provision for Rehabilitation & Resettlement works in the Revised Cost Estimate at March, 2003 PL is Rs.983.14 crores. An amount of Rs.1126.17 crores has already been incurred on Rehabilitation & Resettlement works upto October, 2005.